

ITEM NO.117

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1879/2013

SUBHASH SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

WITH

Cr1.A. No. 1880/2013 (II)

Date : 13-06-2019 These appeals were Mentioned for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE AJAY RASTOGI
(VACATION BENCH)

For Appellant(s) Mr. Ajeet Pandey, Adv.
Mr. Naresh Kumar, AOR

For Respondent(s) Mr. Vinod Diwakar, AAG
Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, these appeals are adjourned till
after the ensuing summer vacation.

(NEETU KHAJURIA)
COURT MASTER

(ANITA RANI AHUJA)
COURT MASTER

